

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 20<sup>th</sup> JANUARY 2016**

No. 11 A: The services of the following Probationary Civil Judge (Junior Division), appointed in the year 2011 on the basis of Civil Judge (Junior Division)-Munsif Recruitment Examination-2008 are hereby confirmed with effect from the dates mentioned against their names:

Sl. No.	Name of the officer with designation and present place of posting.	Date of confirmation
01.	02.	03.
1.	Sri Shashi Bhushan Sharma, Ranchi, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi	03.09.2014
2.	Sri Rajesh Kumar No. II, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi	03.09.2014

By Order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_ /Apptt

Dated Ranchi the \_\_\_\_\_ January, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. 799-808 /Apptt.

Dated Ranchi the <sup>th</sup> 20<sup>th</sup> January, 2016

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) I/c/ the Registrar (Administration) I/c/ the Registrar (Establishment) / the I/c P.P.S. to the Hon'ble the Chief Justice / the CPC & I/c NIC Cell ..... High Court of Jharkhand, Ranchi/ the Judicial Commissioner, Ranchi for information and (communication to the Officers concerned).

( ) - for JC, Ranchi

  
Registrar General